## Cost of production of Petrol, Diesel and Cooking Gas

489. SHRI JANARDAN YADAV: Will the PRIME MINISTER be pleased to state:

- (a) the cost of production of petrol, diesel and cooking gas in the country; and
  - (b) their respective market prices?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) The cost of production of Petrol, Diesel and LPG would vary from refinery to refinery depending on the level of crude thruput, pattern of production, de-

livered cost	of cruc	de oil,	the	cos	st of		
processing/r	efining a	nd th	e re	turn	on		
capital emp	loyed etc.	The	estim	ated	cost		
of production	on on we	eighted	avera	age	basis		
(exclusive	of Excise	duty)	for	the	year		
1995-96	works	out	as	u	nder:		
MS-87	Rs. 4640/KL						
HSD	Rs. 6160/KL						
LPG	Rs. 7720/MT						

(b) The domestic prices of petroleum products are so structured as to discourage inessential use, promote inter-fuel substitution and subsidise essential fuels for socioeconomic reasons to vulnerable sections of the society. The current retail selling price in the four metropolitan cities are as under:

		Delbi	Calcutta	Bombay	Madras
MS-87	Rs/Litre	21.14	22.5	24.03	24.91
HSD	Rs/Litre	8.02	8.32	9.00	8.95
LPG	Rs/Cyl.	119.95	136.65	120.95	125.60
(Pack-Dom)	-				
(14.2 Kg.)					

## Extension of grounds for GPF withdrawals

490. SHRI PARMESHWAR KUMAR AG AR WALLA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Goveni-ment have recently extended the grounds for G.P.F advancevVithdrawals by the Central Government Employees;
- (b) whether according to these instructions, G.P.F. advancesAvithdrawals could be taken for the purchase of consumer durables like Computers, Election Generators, Geysers, Scooters, Fridges, etc; and
- (c) what is the definition of consumer durables and whether it is open to Ministries to interpret its application to the above specified items only or it covers similar other items also?

THE MINISTER OF STATC IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI S.R. BALASUBRAMONIYAN) (a) to (c) With a view to broad-base and libralise the purposes for which the advances and withdrawals can be made from the General Provident Fund (Central Services), it was decided to amend the Rules to provide for sanction of advances and withdrawals for purchase fo consumer durables s-ich as TV, VCRA'CP, Washing Machines, Cooking Range, Geysers, Computers etc. There is no definition of consumer durables in the aforesaid rules for any rigid interpretation of the same and the items mentioned in the rules are illustrative in nature.

## Delay in allotment of land for LP Gas dealership and Petrol Pump

- 491. SHRI SUSHIL KUKAR SAM-BHAJIRAO SHINDE: Will the PRIME MINISTER be pleased to refer to the answer to Starred Question No. 840 given in the Rajya Sabha on the 2nd June, 1995 and state:
- (a) the details of holders of letters of intent for L.P. Gas dealership and Petrol